

(b) and (c) A committee constituted by the Planning Commission is examining the feasibility of slurry pipeline transportation of coal in India. The Committee has already assigned to Engineers India Limited, the task of preparation of a feasibility report on transport of coal to power stations in northern and western regions, through pipelines. The draft feasibility report is expected to be ready by the end of May, 1982.

Setting up of a bench of Karnataka High Court at Hubli

2326. SHRI MULKA GOVINDA REDDY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Karnataka has requested the Central Government and the Supreme Court to set up a bench of the Karnataka High Court at Hubli; and

(b) if so, what is Government's reaction in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a) The Government of Karnataka have requested the Central Government that a Bench of the High Court of Karnataka may be established at Hubli-Dharwar. As intimated by the Registry of the Supreme Court, no such request has been made by the State Government to the Supreme Court.

(b) Certain information in connection with the proposal has been called for from the State Government.

Creation of Indraprastha area as a New Postal Zone

2327. SHRI V. GOPALSAMY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to

give a New Delhi Postal Delivery Zone Number to Indraprastha area; and

(b) whether delivery zone office would be established in the area to improve delivery system?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No, Sir. Indraprastha area is already an independent delivery zone with Pin code No. 110002.

(b) Does not arise.

Telegraph Division at Cooch Behar

2328. SHRI SUDHAKAR PANDEY: SHRI PRASENJIT BARMAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a separate telegraph Division at Cooch Behar, comprising an area consisting of Cooch Behar District with the exclusion of Maliganj Sub-Division, and Alipurduar Sub-divisions of Jalpaiguri district to improve the functioning of telephone system in this area;

(b) if so, by when it is likely to be set up; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No, Sir.

(b) and (c) A Telegraph Engineering Division is bifurcated for creation of new Division in accordance with certain norms which are prescribed after a detailed scientific work-study. The existing workload of Jalpaiguri TE Division, under jurisdiction of which Cooch Behar falls, does not justify its bifurcation and creation of a separate Division at Cooch Behar.